

जा चुके हैं जिनके अन्तर्गत 400 जिले आते हैं ।

Wages to surplus workers of H.S.C.L.

*55. SHRI SHANTUBHAI PATEL: Will the Minister of STEEL AND MINES be pleased to lay a statement showing:

(a) whether it is a fact that thousands of workers have become surplus in Hindustan Steel Works Construction Limited (HSCL) but wages are being paid to them even without any work;

(b) the number of surplus workers and the total amount paid to them as salary in 1981-82 and this year so far;

(c) the reasons for their being rendered surplus and the steps taken to overcome the situation of payment of salary to them without any work; and

(d) the details of the profit earned or loss incurred by this undertaking for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) and (b). There are 1184 workers of HSCL Bhilai and Vizag who are being paid wages without doing any work.

There are in the aggregate about 4200 workers including 1184 workers mentioned above who are surplus in the sense that though they are working (except 1184 workers) their services can be dispensed with to achieve optimum productivity. The wages paid to such workers are above Rs. 50 lacs per month.

(c) The reasons for the workers being rendered surplus are:—

(i) Tapering of work at Bokaro and Bhilai;

(ii) The completion of a number of small projects like Singrauli, Korba etc.;

(iii) The inability of the Company to transfer the workers from one work-site in one State to another work-site in a different state due to the local agitations;

(iv) Inadequate work load;

Various steps have been taken from time to time to reduce this burden cast on the company, primarily because it is a public sector undertaking, as follows:—

(i) Persuade the State Governments to allow workers from other States to join work on transfer;

(ii) Get the HSCL workers absorbed in steel plants;

(iii) Secure more work in steel and other sectors in States where the workers have been rendered surplus;

(iv) Retrench the surplus workers at Bokaro.

(d) The details of the profit and loss of the Company for the last three years are as follows:—

1979-80	Rs. 704.27 lakhs (loss)
1980-81	Rs. 3397.22 lakhs (loss)
1981-82	Rs. 1237.23 lakhs (loss)

Negotiations with Akalis

*56. SHRI R. R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government will stop negotiating with the Akalis in Punjab unless and until they promise to eschew acts of violence, terrorism and confrontation and also their talk of Sikhs as a distinct and separate nation; and

(b) whether it is a fact that there was already an Award and agreement in January 1970 with Sikh Akalis regarding Chandigarh and why another agreement is now being negotiated with the Akalis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Government have been negotiating with the representatives of the Shiromani Akali Dal regarding various demands put forth by them. The talks have been held in